IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH

CP 85/99 in OA 831/99

DATE OF ORDER: 25.10.99

Between :-

1. K.Odelu

4. K.Narasaiah

2. T.Satyanarayana

5. J.Raju

3. R.Laxman

6. G.Nagesh

... Petitioners/Petitioners

And

- N.C.Sinha The General Manager, SC Rlys, Rail Nilayam, Sec'bad.
- S.P.Chowdhary,
 Chief Personnel Officer, SC Rlys,
 4th Floor, Rail Nilayam, Sec'bad.
- B.P.Singh, Divisional Railway Manager, SC Rlys, Divisional Office, Hubli, Karnataka State.
- 4. A. Nagender Reddy, Sr. Divisional Personnel Officer, SC Rlys, Divisional Offices, Hubli, Karnataka State.

Fifth Respondentnot necessary in this CP.

... Respondents/Respondents

Counsel for the Applacants : Shri V. S. Vallur

Counsel for the Respondents : Shri V.Rajeshwar Rao, Addl.CGSC

CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

The applicant has been engaged as Casual Labour by order No.H/P-407/V/Termination dated 12.10.1999. In view of the above, the

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Contempt Petition does not survive and hence the same is closed. No costs.

(R.RANGARAJAN) Member (A) (D.H.NASIR) Vice-Chairman

Dated: 25th October, 1999. Dictated in Open Court.

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